



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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गवर्नर
GOVERNOR

LETTER OF TRANSMITTAL

Ref. No. SYD.625 / 02.16.001 /2011-12

August 25, 2011
Bhadra 3, 1933 (Saka)

The Finance Secretary
Government of India
Ministry of Finance
New Delhi – 110 001

Dear Sir,

In pursuance of Section 53(2) of the Reserve Bank of India Act, 1934, I have the pleasure in transmitting the following documents :

- (i) A copy of the Annual Accounts for the year ended the June 30, 2011 signed by me, the Deputy Governors and the Chief General Manager, and certified by the Bank's Auditors; and
- (ii) Two copies of the Annual Report of the Central Board on the working of the Bank during the year ended June 30, 2011.

Yours faithfully

[D. Subbarao]